



**Central Administrative Tribunal  
Jammu Bench, Jammu**

Hearing through video conferencing

O.A. No.62/520/2020  
MA No. 62/501/2020

Friday, this the 21<sup>st</sup> day of August, 2020

**Hon'ble Dr. Bhagwan Sahai, Member (A)  
Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Imtiyaz Ahmad Kuchay, Age 32 years,  
S/o Bashir Ahmad Kuchay,  
R/o Kader, Yaripora District,  
Kulgam, Pin Code 192232

- Applicant

(By Advocate: Mr. Mir Manzoor Ahmad)

Versus

1. Union Territory of Jammu & Kashmir,  
Through its Commissioner/Secretary,  
To Government Health & Medical Education,  
Department Civil Secretariat, Srinagar/Jammu
  
2. Jammu and Kashmir Services Selection Board,  
Through Chairman, Zum Zum Hotel Rambagh,  
Srinagar,
  
3. Secretary J&K Services Selection Board,  
Zum Zum Hotel Rambagh,  
Srinagar - Respondents,

(By Advocate: Mr. Amit Gupta, AAG)

**O R D E R (ORAL)****Dr. Bhagwan Sahai, Member (A):**

Admit. Mr. Amit Gupta, AAG, appears on behalf of the respondents.

2. At the outset, the applicant's counsel submits that the applicant would be satisfied, if this OA is disposed of at this stage with direction to the respondents to consider his pending representations dated 04.05.2020 and 11.06.2020 within a specified period of time. The respondents' counsel has no objection to such disposal of the OA.

3. In view of the above submission, this OA is disposed of at admission stage itself with direction to respondents to consider the representations of the applicant dated 04.05.2020 and 11.06.2020 as per relevant service rules and Government instructions applicable to him and decide it with a reasoned and speaking order, within a period of two months from the date of receipt of a copy of this order and thereafter communicate it to him. With this, the OA stands disposed of.

**(Rakesh Sagar Jain )**  
**Member (J)**

**( Dr. Bhagwan Sahai )**  
**Member (A)**

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